CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. NO. 226/1997 in O.A. NO. 138/1997

New Delhi this the 26th day of August, 1997

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN HON'BLE SHRI S. P. BISWAS, MEMBER (A)

1. Shri Malkiat Singh S/O Hakam Singh, R/O 53-B, Rajpur, New Delhi.

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2. Shri Ashok Kumar S/O Prakash Chand, R/O 287-F, Pocket-II, Mayur Vihar, Delhi.

... Applicants

(By Shri A. K. Trivedi, Advocate)

- Versus -

Shri B. K. Mitra,
Registrar,
Customs Excise & Gold (Control)
Appellate Tribunal,
West Block-II,
R. K. Puram,
New Delhi.

... Respondent

O R D E R (ORAL)

Shri Justice K. M. Agarwal,

The learned counsel for the applicants wants to withdraw this application for contempt. Accordingly, it is hereby dismissed as withdrawn.

(K. M. Agarwal) Chairman

(S. P. Biswas) Member (A)

/as/